



ITA No.6506-07/Mum/2018
Mahesh Arun Vyavhare
Assessment Years :2009-10 & 2011-12

आयकर अपीलीय अधिकरण “एक-सदस्य मजलम” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, MUMBAI

मजनीय श्री सी. एन. प्रसाद, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI C.N. PRASAD, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ I.T.A. No.6506/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2009-10)

&

आयकर अपील सं./ I.T.A. No.6507/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2011-12)

Mahesh Arun Vyavhare 203, Lotus High Land Residency Co. Kolshet Road Thane (W)-400 608.	बनाम/ Vs.	ITO-Ward 3(3) 2 nd Floor, Rani Mansion Murbad Kalyan (W).
स्थायी लेखा सं./जी आइ आर सं./PAN/GIR No. ACXPV-1172-D		
(पीलार्थी/ Appellant)	:	(प्रत्यर्थी/ Respondent)

Assessee by	:	None
Revenue by	:	Shri R. Bhoopathi – Ld. DR

सुनवाई की तारीख/ Date of Hearing	:	04/12/2019
घोषणा की तारीख / Date of Pronouncement	:	04/12/2019

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. Aggrieved by confirmation of certain additions by learned first appellate authority, the assessee is under appeal for AYs 2009-10 & 2011-12.



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2. At the time of hearing, none appeared for assessee and no adjournment application was placed on record. The registry has noted a delay of 108 days in filing of the appeal. The defect notice was issued directing the assessee to rectify the defect. However, no efforts have been made by the assessee to seek condonation of delay. Left with no option, we dismiss both the appeals for want of condonation of delay.
3. Resultantly, both the appeal stands dismissed.

Order pronounced in the open court on 04th December, 2019.

Sd/-

(C.N. Prasad)

न्यायिक सदस्य / **Judicial Member**

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 04/12/2019
Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**